

Increase in allocation of funds for tribal welfare

3783. SHRI P. BHATTACHARYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has any proposal to increase the allocation of Central funds for tribal welfare during the next two years; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) and (b) The extant Guidelines of NITI Aayog prescribes for earmarking of dedicated funds for tribal welfare by Central Ministries/Departments out of total scheme outlay (Centrally Sponsored Schemes and Central Sector Schemes) of that Ministry/Department at different rates is given in the Statement (*See* below). In the year 2014-15, total obligated Ministries/Departments were 28 which has increased to 40 in the year 2018-19. Central fund for tribal welfare increases with the increase in obligated Central Ministries and their scheme outlay. There has been consecutive increase in allocation of Central funds during 2014-15 to 2018-19 as tabulated below:—

	(₹ in crore)				
Allocation of Central funds for tribal welfare	2014-15	2015-16	2016-17	2017-18	2018-19
Central Ministries/Departments	16,111	15,628	19,873	25,999	31,803
Funds under Ministry of Tribal Affairs (MoTA)	3,850	4,550	4,799	5,293	6,000
TOTAL	19,961	20,178	24,672	31,292	37,803

In the Union Budget 2019-20, total funds earmarked by Central Ministries including MoTA for tribal development across the country is ₹ 51283.53 crore.

Statement

Percentage prescribed by NITI Aayog for earmarking of funds for tribal welfare

Sl. No.	Ministry/department	Prescribed Percentage
1	2	3
1.	Department of Agriculture, Cooperation and Farmers' Welfare	8.6
2.	Department of Agricultural Research and Education	4.3

1	2	3
3.	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.3
4.	Ministry of Coal	8.6
5.	Department of Commerce	4.3
6.	Department of Telecommunications	4.3
7.	Department of Consumer Affairs	4.3
8.	Department of Food and Public Distribution	4.3
9.	Ministry of Culture	4.3
10.	Ministry of Development of North Eastern Region	8.6
11.	Ministry of Electronics and Information Technology	6.7
12.	Ministry of Environment, Forests and Climate Change	8.6
13.	Department of Animal Husbandry, Dairying and Fisheries	8.6
14.	Ministry of Food Processing Industries	4.3
15.	Department of Health and Family Welfare	8.6
16.	Ministry of Housing and Urban Affairs	4.3
17.	Department of School Education and Literacy	10.7
18.	Department of Higher Education	8.6
19.	Department of Water Resources, River Development and Ganga Rejuvenation	8.6
20.	Department of Drinking Water and Sanitation	10
21.	Ministry of Labour and Employment	8.6
22.	Ministry of Micro, Small and Medium Enterprises	8.6
23.	Ministry of Mines	4.3

1	2	3
24.	Ministry of New and Renewable Energy	8.6
25.	Ministry of Panchayati Raj	8.6
26.	Ministry of Petroleum and Natural Gas	4.3
27.	Ministry of Power	8.6
28.	Ministry of Road Transport and Highways	4.3
29.	Department of Rural Development	17.5
30.	Department of Land Resources	10
31.	Department of Science and Technology	4.3
32.	Ministry of Skill Development and Entrepreneurship	8.6
33.	Department of Empowerment of Persons with Disabilities	8.6
34.	Ministry of Textiles	8.6
35.	Ministry of Tourism	4.3
36.	Ministry of Tribal Affairs	100
37.	Ministry of Women and Child Development	8.6
38.	Ministry of Youth Affairs and Sports	8.6
39.	Ministry of Fertilisers	4.3
40.	Ministry of Pharmaceuticals	4.3

Upliftment of tribals in Odisha

3784. SHRI SASMIT PATRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the amount of funds spent by the Central Government for upliftment of tribals in Odisha during the last three years, year-wise;

(b) the amount of funds proposed to be spent therefor in that State during the next five years, year-wise; and